

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 48**

**CA 355/2023**

**In**

**CP/3638(MB)2018**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL)   HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **10.07.2024**

NAME OF THE PARTIES:      UNION OF INDIA V/s INFRASTRUCTURE  
LEASING AND FINANCIAL SERVICES  
LTD. & ORS.

SECTION 241-242 OF THE COMPANIES ACT, 2013

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**ORDER**

1. Mr. Vishesh Kalra, Ld. Counsel for the Applicant present. Mr. M.S. Bhardwaj, Ld. Counsel for the Respondent in CA 355/2023.
2. Ld. Counsel for the Applicant submits that this Company Application 355/2023 is connected with CA 117/2024, which is reserved for orders.
3. List this matter for consideration on **02.08.2024**.

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

/NP/

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**